

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. Ind-3586/252/HDB/2017
NAME OF THE COMPANY	Nova Green Power Solutions Private Limited
NAME OF THE PETITIONER(S)	Nova Green Power Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh &Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RAJESH CHANDRA MISHRA			142
कंपनी पंजीयक/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगणा Hyderabad for Andhra Pradesh And Telangana			

ORDER

None appeared for both the parties. Case is posted to 17-11-2017.

MEMBER (Judl)